

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2578
TO BE ANSWERED ON 06.03.2020

MODERATE ACUTE MALNUTRITION

2578. SHRI RAHUL KASWAN:
SHRI BHAGIRATH CHOUDHARY:
SHRI BHANU PRATAP SINGH VERMA:
DR. VISHNU PRASAD M.K.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted any survey to determine the total number of children under five years with Moderate Acute malnutrition and if so, the details thereof, State/UT-wise including Rajasthan;
- (b) the details of steps taken by the Government to deal with the problem of malnutrition along with the financial assistance provided by the Government to the States in this regard during the last three years State/ UT-wise including Rajasthan and Uttar Pradesh;
- (c) whether the Government has taken any steps to provide nutritious food to the children as per international standards; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Data on nutritional indicators is captured under the National Family Health Surveys (NFHS) conducted periodically by the Ministry of Health and Family Welfare. As per the report of NFHS-4 conducted in 2015-16, 21% children under 5 years of age have moderate acute malnutrition (Weight-for-Height <-2SD) which has reduced to 17.3% as reported under the recent Comprehensive National Nutrition Survey (CNNS) (2016-18). The State/UT-wise details including Rajasthan are **Annexure-I**.

(b) The Government has accorded high priority to the issue of malnutrition and is implementing several schemes/programmes of different Ministries/Departments through States/UTs to address various aspects related to nutrition. This Ministry is implementing POSHAN Abhiyaan, Pradhan Mantri Matru Vandana Yojana, Anganwadi Services and Scheme for Adolescent Girls under the Umbrella Integrated Child Development Services Scheme (ICDS) as direct targeted interventions to address the problem of malnutrition among children and women in the country.

Government has set up POSHAN Abhiyaan on 18.12.2017. The goals of POSHAN Abhiyaan are to achieve improvement in nutritional status of Children from 0-6 years, Adolescent Girls, Pregnant Women and Lactating Mothers in a time bound manner with fixed targets as under:

S.No.	Objective	Target
1.	Prevent and reduce Stunting in children (0- 6 years)	@ 2% p.a.
2.	Prevent and reduce under-nutrition (underweight prevalence) in children (0-6 years)	@ 2% p.a.
3.	Reduce the prevalence of anaemia among young Children(6-59 months)	@ 3% p.a.
4.	Reduce the prevalence of anaemia among Women and Adolescent Girls in the age group of 15-49 years.	@ 3% p.a.
5.	Reduce Low Birth Weight (LBW).	@ 2% p.a.

The Abhiyaan aims to reduce malnutrition in the country in a phased manner, through a lifecycle approach, by adopting a synergised and result oriented approach. The Abhiyaan has mechanisms for timely service delivery and a robust monitoring as well as intervention infrastructure. The major activities undertaken under this Abhiyaan are ensuring convergence with various other programmes; Information Technology enabled Common Application Software for strengthening service delivery and interventions; Community Mobilization and Awareness Advocacy leading to Jan Andolan to educate the people on nutritional aspects; Capacity Building of Frontline Functionaries, incentivizing States/ UTs for achieving goals etc.

The State/UT-wise details of the funds released under each of these Schemes, including Rajasthan and Uttar Pradesh, are at **Annexure-II, III, IV and V.**

(c) & (d) In order to bridge the gap in the intake of nutrients as recommended under the Recommended Dietary Allowances for Indians prescribed by the Indian Council of Medical Research and the Average Dietary Intake among the population based on the National Surveys, supplementary nutrition is provided under the Anganwadi Services of the Umbrella ICDS Scheme to children under 6 years of age.

The Nutrition norms for supplementary nutrition under the Anganwadi Services scheme of the umbrella ICDS were issued on 24.02.2009. Subsequently, the National Food Security Act was promulgated in 2013. Sections 4, 5, 6 & 7 of the said Act mandate the nutritional entitlement for children, pregnant women and lactating mothers. Schedule II of the aforesaid Act prescribes nutritional norms for supplementary nutrition. In pursuance of Section 39 of the Act, Supplementary Nutrition (under ICDS) Rules were notified on 20.02.2017 vide Notification G.S.R. 149 (E) dated 20th February, 2017.

Annexure-I

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2578 due for answer on 06.03.2020, raised by Shri Rahul Kaswan and others

Prevalence of Moderate Acute Malnutrition (Weight-for-Height less than -2SD) as per NFHS-4 (2015-16) and CNNS (2016-18)

S. No.	State	Weight-for-Height (<-2SD) (under 5 yrs)	
		NFHS-4	CNNS
1	Andaman & Nicobar	18.9	-
2	Andhra Pradesh	17.2	17.1
3	Arunachal Pradesh	17.3	6.8
4	Assam	17	19.4
5	Bihar	20.8	14.5
6	Chandigarh	10.9	-
7	Chhattisgarh	23.1	19.3
8	Delhi	15.9	14.8
9	Dadra Nagar Haveli	27.6	-
10	Daman & Diu	24.1	-
11	Goa	21.9	15.8
12	Gujarat	26.4	17
13	Haryana	21.2	11.7
14	Himachal Pradesh	13.7	11
15	Jammu & Kashmir	12.1	14.9
16	Jharkhand	29	29.1
17	Karnataka	26.1	19.3
18	Kerala	15.7	12.6
19	Lakshadweep	13.7	-
20	Madhya Pradesh	25.8	19.6
21	Maharashtra	25.6	16.9
22	Manipur	6.8	6
23	Meghalaya	15.3	14.7
24	Mizoram	6.1	5.8
25	Nagaland	11.3	12.9
26	Odisha	20.4	13.9
27	Punjab	15.6	6.7
28	Puducherry	23.6	-
29	Rajasthan	23	14.3
30	Sikkim	14.2	6.9
31	Tamil Nadu	19.7	20.7
32	Telangana	18	17.9
33	Tripura	16.8	12.8
34	Uttar Pradesh	17.9	18.5
35	Uttarakhand	19.5	5.9
36	West Bengal	20.3	20.1
	India	21	17.3

Annexure-II

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2578 due for answer on 06.03.2020, raised by Shri Rahul Kaswan and others

State/UT-wise details of funds released during last two years under POSHAN Abhiyaan
(Amount in Rs. Lakh)

S. No.	State/UT	Release in FY 2017 – 18	Release in FY 2018-19
1	Andhra Pradesh	2572.41	8604.68
2	Bihar	7063.44	15001.67
3	Chhattisgarh	1668.12	9629.51
4	Delhi	945.95	2206.88
5	Goa	238.07	197.78
6	Gujarat	3036.66	11228.04
7	Haryana	400.97	5992.46
8	Himachal Pradesh	1557.26	4153.15
9	Jammu & Kashmir	388.59	8343.52
10	Jharkhand	2429.59	5110.45
11	Karnataka	3351.05	9870.89
12	Kerala	1273.37	6491.91
13	Madhya Pradesh	4067.20	15894.17
14	Maharashtra	2572.31	20989.28
15	Odisha	4600.46	10571.65
16	Puducherry	39.24	393.70
17	Punjab	819.51	6090.33
18	Rajasthan	4216.26	9680.99
19	Tamil Nadu	1340.51	12210.93
20	Telangana	1736.94	8595.70
21	Uttar Pradesh	8440.60	29582.87
22	Uttarakhand	1866.25	4301.57
23	West Bengal	5545.27	19294.11
24	Arunachal Pradesh	52.93	2663.35
25	Assam	2298.27	15492.36
26	Manipur	340.46	3865.37
27	Meghalaya	462.98	1713.27
28	Mizoram	119.38	957.65
29	Nagaland	163.74	1251.97
30	Sikkim	98.59	328.47
31	Tripura	277.91	3695.72
32	Andaman & Nicobar	100.22	416.89
33	Chandigarh	158.88	306.82
34	Dadra & Nagar Haveli **	108.83	129.32
35	Daman & Diu	42.06	197.66
36	Ladakh	-	-
37	Lakshadweep	60.00	138.90
	TOTAL	64454.28	255593.99

* POSHAN Abhiyaan has been set up on 18.12.2017

**Out of Rs. 681.16 lakh sanctioned in 2019-20, Rs. 250.00 lakh is given in Poshan Award.

Annexure-III

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2578 due for answer on 06.03.2020, raised by Shri Rahul Kaswan and others

State/UT-wise Fund released in Supplementary Nutrition component of the Anganwadi Services Scheme during last 3 years:

S. No	State/UTs	Fund released during 2016-17		Fund released during 2017-18		Fund released during 2018-19	
		SNP	GENERAL	SNP	GENERAL	SNP	GENERAL
1	ANDHRA PRADESH	31467.53	14590.85	31596.87	24629.79	37353.55	31895.05
2	BIHAR	52520.17	32823.24	53741.97	35851.96	76987.83	35974.64
3	CHHATTISGARH	22461.93	16921.47	25724.9	28345.16	24279.95	28735.52
4	GOA	591.45	458.83	1011.2	585.64	859.5	778.06
5	GUJARAT	36162.61	31788.45	38496.97	21581.54	32051.56	29206.4
6	HARYANA	7131.04	12893.84	3945.75	13601.08	7305.22	13276.2
7	JHARKHAND	28723.1	13325.75	25347.42	14879.45	29083.25	18797.43
8	KARNATAKA	33914.94	16235.33	56009.24	32177.98	43588.97	43506.22
9	KERALA	8305.96	24850.34	10976.6	20186.77	10785.38	17058
10	MADHYA PRADESH	55779.33	43124.79	66775.88	46683.69	64088.78	49633.10
11	MAHARASHTRA	32053.19	71393.73	41445.78	58469.85	106535.2 2	55705.39
12	ODISHA	25519.58	38085.8	47316.24	34543.96	43450.56	33841.79
13	PUNJAB	3124.57	11246.52	5282.25	13998.21	3744.1	13411.95
14	RAJASTHAN	33045.65	25486.48	34931.86	30339.08	34950.74	29085.81
15	TAMIL NADU	26017.9	15731.91	33186.7	14394.25	37271.35	26488.7
16	TELANGANA	17418.86	9654.88	18130.74	18905.07	22045.61	21257.53
17	UTTAR PRADESH	160784.24	95627.23	129353.52	80279.47	104579.0 8	84554.34
18	WEST BENGAL	30462.46	27805.02	67697.94	27805.04	68046.87	53839.34
19	DELHI	7551.09	6560.79	4051.41	6560.53	3474.65	5457.19
20	PUDUCHERRY	1702.02	590.87	851.02	590.88	0.00	452.11
21	HIMACHAL PRADESH	4662.06	18694.25	5795.63	14898.51	6976.21	24112.44
22	JAMMU & KASHMIR	4035.18	21105.03	4035.17	14383.93	2128.5	34361.46
23	UTTARAKHAND	4649.44	12043.25	15212.13	11666.46	13612.57	18465.2
24	A & N ISLANDS	262.68	934.06	284.57	974.13	369.94	883.04
25	CHANDIGARH	190.49	571.7	592.09	471.88	769.72	634.14
26	D&NAGAR HAVELI	203.8	365.81	129.89	182.90	168.86	354.23
27	DAMAN & DIU	174.12	133.84	130.83	139.28	170.08	97.13
28	LAKSHADWEEP	68.32	78.63	85.35	39.46	100.26	245.20
29	ARUNACHAL PRADESH	4052.72	7199.13	4035.02	8218.40	4411.40	7375.84
30	ASSAM	17921.03	44425.65	31554.71	37115.73	30597.01	49561.10
31	MANIPUR	500	7412.65	5244.2	10284.52	7134.08	8892.39
32	MEGHALAYA	11184.72	5370.85	12238.89	5466.89	12364.04	4996.77
33	MIZORAM	2156.92	2172.8	1539.37	3416.45	1843.36	2493.46
34	NAGALAND	10611.05	4469.91	7000.08	6816.95	8231.20	3721.00
35	SIKKIM	644.34	768.68	481.21	1426.33	450.66	1500.366
36	TRIPURA	4010.56	7671.45	6456.59	6381.42	7781.78	9406.72
Total		680065.05	642613.81	790689.99	646292.64	847591.84	760055.26

Annexure-IV

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2578 due for answer on 06.03.2020, raised by Shri Rahul Kaswan and others

State/UT-wise Fund released under Scheme for Adolescent Girls during last 3 years
(Rs. in lakh)

S. No.	States/UTs	2016-17	2017-18	2018-19
1	Andhra Pradesh	762.99	2259.52	1011.98
2	Arunachal Pradesh	126.25	87.96	0
3	Assam	1356.94	341.92	0
4	Bihar	2696.83	4003.74	25.54
5	Chhattisgarh	1389.69	2792.61	724.75
6	Goa	131.5	302.77	0.4
7	Gujarat	1443.18	2690.09	5092.44
8	Haryana	104.74	589.97	37.41
9	Himachal Pradesh	720.45	1129.42	0
10	Jammu & Kashmir	194.63	255.91	560.39
11	Jharkhand	145.57	1495.55	0
12	Karnataka	740.73	2466.93	923.76
13	Kerala	1057.73	692.91	289.74
14	Madhya Pradesh	5302.02	8641.18	5442.4
15	Maharashtra	5334.42	3995.68	3536.78
16	Manipur	49.65	170.28	0
17	Meghalaya	919.65	528.83	12.55
18	Mizoram	91.78	123.95	69.32
19	Nagaland	206.31	193.14	214.3
20	Odisha	2867.25	2442.6	866.77
21	Punjab	0	40.6	26.3
22	Rajasthan	0	39.38	0
23	Sikkim	32.54	15.42	0
24	Tamil Nadu	2655.26	3196.22	0
25	Telangana	572.39	81.4	107.49
26	Tripura	334.81	674.38	19.16
27	Uttar Pradesh	10932.99	4486.13	1000.35
28	Uttaranchal	43.02	3.3	0
29	West Bengal	40.41	282.47	101.85
30	A & N Islands	107.05	51.35	3.18
31	Chandigarh	12.11	12.68	2.33
32	Daman & Diu	14.14	14.14	4.53
33	D & NH	16.44	16.44	4.94
34	Delhi	276.66	490.19	320.48
35	Lakshadweep	2.2	11.65	3.11
36	Pondicherry	17.72	8.81	1.63
	Total	47700.06	44629.53	20403.88

Annexure-V

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2578 due for answer on 06.03.2020, raised by Shri Rahul Kaswan and others

State/UT-wise details of funds released under the Pradhan Mantri Matru Vandana Yojana (PMMVY)

Sl. No.	State/UT	2017-18 (Rs. In Lakh)	2018-19 (Rs. In Lakh)
		Released	Released
1	A & N Islands	163.08	41.13
2	Andhra Pradesh	7022.36	14101.75
3	Arunachal Pradesh	912.83	36.00
4	Assam	10448.26	817.00
5	Bihar	17351.38	1253.00
6	Chandigarh	290.41	248.08
7	Chhattisgarh	4382.58	2025.85
8	Dadra & Nagar Haveli	102.62	75.85
9	Daman & Diu	61.56	28.98
10	Goa	168.85	107.26
11	Gujarat	10186.87	5958.97
12	Haryana	4324.30	3674.84
13	Himachal Pradesh	1821.64	1793.84
14	Jammu & Kashmir	3137.84	828.42
15	Jharkhand	5622.70	1453.37
16	Karnataka	10248.81	6361.72
17	Kerala	5536.64	3514.27
18	Lakshadweep	27.82	4.44
19	Madhya Pradesh	12320.53	18581.47
20	Maharashtra	12821.10	11795.62
21	Manipur	1474.07	75.00
22	Meghalaya	1110.83	102.00
23	Mizoram	710.78	294.70
24	Nagaland	1035.06	52.00
25	NCT Of Delhi	2008.90	795.75
26	Orissa	7143.33	383.00
27	Puducherry	331.68	63.53
28	Punjab	4648.73	1141.42
29	Rajasthan	11486.97	9605.43
30	Sikkim	354.33	21.00
31	Tamil Nadu	12087.85	658.00
32	Telangana	7196.40	385.00
33	Tripura	1845.49	96.00
34	Uttar Pradesh	33616.64	14216.71
35	Uttarakhand	2610.99	1425.66
36	West Bengal	10245.03	2938.72
	Total	204859.26	104955.77

*This includes both Center and State share.